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अधिसूचना

नई दिल्ली, 19 जून, 2026

का.आ. 3326(अ).— केन्द्रीय सरकार, राष्ट्रीय राजमार्ग अधिनियम 1956 (1956 का 48) (जिसे इसमें इसके पश्चात् उक्त अधिनियम कहा गया है) की धारा 3क की उप-धारा (1) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, यह समाधान हो जाने के पश्चात् कि गुजरात राज्य के राजकोट जिले में NH351 के कि.मी. 154 से कि.मी.180.1 (महुवा - सावरकुंडला - अमरेली - बगसरा - वडीया - जेतपुर) तक के भू-खण्ड के निर्माण (चौड़ीकरण/पेव्ड शोल्डर सहित 2-लेन/4-लेन का बनाना आदि), अनुरक्षण, प्रबन्धन और प्रचालन के लोक प्रयोजन के लिए वह भूमि अपेक्षित है जिसका संक्षिप्त वर्णन नीचे अनुसूची में दिया गया है, ऐसी भूमि का अर्जन करने के अपने आशय की घोषणा करती है।

कोई भी व्यक्ति, जो उक्त भूमि में हितबद्ध है, उक्त अधिनियम की धारा 3ग की उप-धारा (1) के अधीन पूर्वोक्त प्रयोजन के लिए ऐसी भूमि के उपयोग पर राजपत्र में इस अधिसूचना के प्रकाशन की तारीख से इक्कीस दिन के भीतर अपनी आपत्ति प्रकट कर सकेगा।

ऐसी प्रत्येक आपत्ति सक्षम प्राधिकारीको लिखित रूप में प्रस्तुत की जाएगी और उसमें उसके आधार अधिकथित किए जाएंगे और सक्षम प्राधिकारी, आपत्तिकर्ता को व्यक्तिगत रूप में या किसी विधिक पेशेवर द्वारा सुने जाने का अवसर देगा और ऐसी आपत्तियों की सुनवाई के पश्चात् तथा ऐसी और जाँच करने के पश्चात्, यदि कोई हो, जिसे सक्षम प्राधिकारी आवश्यक समझे, आदेश द्वारा या तो आपत्तियों को अनुज्ञात कर सकेगा या अननुज्ञात कर सकेगा।

उक्त अधिनियम की धारा 3ग की उप-धारा (2) के अधीन सक्षम प्राधिकारी द्वारा किया गया कोई भी आदेश अंतिम होगा।

इस अधिसूचना के अंतर्गत आने वाली भूमि के रेखांक और अन्य व्यौरे सक्षम प्राधिकारी के उक्त कार्यालय में उपलब्ध हैं और उनका हितबद्ध व्यक्तियों द्वारा निरीक्षण किया जा सकता है।

### अनुसूची

गुजरात राज्य के राजकोट जिले में NH351 के कि.मी. 154 से कि.मी.180.1 (महुवा - सावरकुंडला - अमरेली - बगसरा - वडीया - जेतपुर) के लिए अर्जन की जाने वाली संरचना रहित अथवा संरचना सहित भूमि का संक्षिप्त विवरण

राज्य का नाम: गुजरात			जिले का नाम: राजकोट		
क्रमिक संख्या	सर्वेक्षण संख्या	भूमि का प्रकार	भूमि की प्रकृति	भूमि का क्षेत्रफल (स्थानीय इकाई)	भूमि का क्षेत्रफल (हेक्टेयर)
1	2	3	4	5	6
तालुक का नाम: जेतपुर					
गांव का नाम: पीड्डिया					
1	145/1 PAIKI 5/ PAIKI 1/ PAIKI 1	निजी	कृषि	0.6424 (हेक्टेयर)	0.6424
2	147 PAIKI 1	निजी	0.0411	0.0411 (हेक्टेयर)	0.0411
3	163	निजी	कृषि	0.0115 (हेक्टेयर)	0.0115
4	164/1 PAIKI 1	निजी	कृषि	0.2494 (हेक्टेयर)	0.2494
5	164/1 PAIKI 2	निजी	कृषि	0.3184 (हेक्टेयर)	0.3184
6	174 min	निजी	गैर-कृषि	0.1373 (हेक्टेयर)	0.1373
7	174 PAIKI 2	निजी	कृषि	0.3024 (हेक्टेयर)	0.3024
8	176	निजी	कृषि	0.0161 (हेक्टेयर)	0.0161
9	181 min	निजी	गैर-कृषि	0.0486 (हेक्टेयर)	0.0486
10	448 PAIKI 6	निजी	कृषि	0.3143 (हेक्टेयर)	0.3143
गांव का नाम: देरडी					

11	156/2	निजी	कृषि	0.0987 (हेक्टेयर)	0.0987
12	156/2 NA	निजी	गैर-कृषि	0.0593 (हेक्टेयर)	0.0593
13	156/3	निजी	कृषि	0.3284 (हेक्टेयर)	0.3284
14	158 PAIKI 1	निजी	कृषि	0.023 (हेक्टेयर)	0.023
15	159/2 PAIKI 2	निजी	कृषि	0.003 (हेक्टेयर)	0.003
16	169 paiki 2 / Paiki 1	निजी	गैर-कृषि	0.1534 (हेक्टेयर)	0.1534
17	23/1 PAIKI 1 PAIKI 1	निजी	कृषि	0.1787 (हेक्टेयर)	0.1787
18	23/1 PAIKI 1 PAIKI 2	निजी	कृषि	0.0183 (हेक्टेयर)	0.0183
19	23/1 PAIKI 3	निजी	कृषि	0.1532 (हेक्टेयर)	0.1532
20	25/1 .	निजी	कृषि	0.019 (हेक्टेयर)	0.019
21	26/1.	निजी	कृषि	0.0024 (हेक्टेयर)	0.0024
22	26/2.	निजी	कृषि	0.0605 (हेक्टेयर)	0.0605
23	26/3.	निजी	कृषि	0.0585 (हेक्टेयर)	0.0585
24	27 PAIKI 1	निजी	कृषि	0.1415 (हेक्टेयर)	0.1415
25	35/6 PAIKI 2	निजी	कृषि	0.0198 (हेक्टेयर)	0.0198
26	48/3.	निजी	कृषि	0.0397 (हेक्टेयर)	0.0397
27	48/4 .	निजी	कृषि	0.0418 (हेक्टेयर)	0.0418
28	48/6.	निजी	कृषि	0.252 (हेक्टेयर)	0.252
29	49/1 PAIKI 1	निजी	गैर-कृषि	0.0092 (हेक्टेयर)	0.0092
30	50/3 PAIKI 2	निजी	कृषि	0.0023 (हेक्टेयर)	0.0023
<b>गांव का नाम: बोरडी समझीयाड़ा</b>					
31	500 Min	निजी	कृषि	0.4304 (हेक्टेयर)	0.4304
32	59 PAIKI 2	निजी	कृषि	0.0317 (हेक्टेयर)	0.0317
<b>गांव का नाम: थाणा गालोल</b>					
33	26/1.	निजी	कृषि	0.0704 (हेक्टेयर)	0.0704
34	372 PAIKI 2	निजी	कृषि	0.0072 (हेक्टेयर)	0.0072
35	372 PAIKI 3	निजी	कृषि	0.0142 (हेक्टेयर)	0.0142

36	372 PAIKI 4	निजी	कृषि	0.0189 (हेक्टेयर )	0.0189
37	377	निजी	कृषि	0.0004 (हेक्टेयर )	0.0004
38	388 PAIKI	निजी	गैर-कृषि	0.019 (हेक्टेयर )	0.019
गांव का नाम: चारणीया					
39	73/5 PAIKI 1	निजी	कृषि	0.0072 (हेक्टेयर )	0.0072
40	73/7 PAIKI 2	निजी	<a href="https://www.google.com/intl/hi/inputtools/try/">https://www.google.com/intl/hi/inputtools/try/</a>	0.0073 (हेक्टेयर )	0.0073
41	75 PAIKI 3	निजी	कृषि	0.1509 (हेक्टेयर )	0.1509
गांव का नाम: जेतपुर					
42	398	निजी	कृषि	0.2769 (हेक्टेयर )	0.2769
43	399 PAIKI 4	निजी	कृषि	0.0143 (हेक्टेयर )	0.0143
44	480 PAIKI 1	निजी	कृषि	0.0663 (हेक्टेयर )	0.0663
45	481/1 PAIKI 1	निजी	कृषि	0.1045 (हेक्टेयर )	0.1045
46	481/2.	निजी	कृषि	0.0022 (हेक्टेयर )	0.0022
47	581 PAIKI 3	निजी	गैर-कृषि	0.9114 (हेक्टेयर )	0.9114
<b>Total</b>					<b>5.8774</b>

[फा.सं. GJ/P/V/13/2019/3A]

शेख अमीनखान, निदेशक

**MINISTRY OF ROAD TRANSPORT AND HIGHWAYS****NOTIFICATION**

New Delhi, the 19th June, 2026

**S.O. 3326(E).**— In exercise of powers conferred by sub-section (1) of section 3A of the National Highways Act, 1956 (48 of 1956) (hereinafter referred to as the said Act), the Central Government, after being satisfied that for the public purpose, the land, the brief description of which is given in the Schedule below, is required for building (widening/two lane with paved shoulder/four laning etc.), maintenance, management and operation of NH351 in the stretch of land from Km. 154 to Km. 180.1 (MAHUVA - SAVARKUNDLA - AMRELI - BAGASRA - VADIYA - JETPUR) in the district of RAJKOT in the state of GUJARAT, hereby declares its intention to acquire such land.

Any person interested in the said land may, within twenty-one days from the date of publication of this notification in the Official Gazette, object to the use of such land for the aforesaid purpose under sub-section(1) of section 3C of the said Act.

Every such objection shall be made to the Competent Authority, namely, Special Land Acquisition Officer in writing and shall set out the grounds thereof and the Competent Authority shall give the objector an opportunity of being heard, either in person or by a legal practitioner, and may, after hearing all such objections and

after making such further enquiry, if any, as the Competent Authority thinks necessary, by order, either allow or disallow the objections.

Any order made by the Competent Authority under sub-section (2) of section 3C of the said Act shall be final.

The land plans and other details of the land to be acquired under their notification are available and can be inspected by the interested person at the aforesaid office of the Competent Authority.

### SCHEDULE

Brief Description of the land to be acquired with or without structures falling NH351 in the stretch of land from Km. 154 to Km. 180.1 (MAHUVA - SAVARKUNDLA - AMRELI - BAGASRA - VADIYA - JETPUR) in the district of RAJKOT in the state of GUJARAT

State: GUJARAT			District: RAJKOT		
Sl. No.	Survey/Plot Number	Type of Land	Nature of Land	Area (in Local Unit)	Area (in Hectares)
1	2	3	4	5	6
<b>Taluk: Jetpur</b>					
<b>Village: Pithadiya</b>					
1	145/1 PAIKI 5/ PAIKI 1/ PAIKI 1	Private	Agriculture	0.6424 (Hectare )	0.6424
2	147 PAIKI 1	Private	Agriculture	0.0411 (Hectare )	0.0411
3	163	Private	Agriculture	0.0115 (Hectare )	0.0115
4	164/1 PAIKI 1	Private	Agriculture	0.2494 (Hectare )	0.2494
5	164/1 PAIKI 2	Private	Agriculture	0.3184 (Hectare )	0.3184
6	174 min	Private	Non Agriculture	0.1373 (Hectare )	0.1373
7	174 PAIKI 2	Private	Agriculture	0.3024 (Hectare )	0.3024
8	176	Private	Agriculture	0.0161 (Hectare )	0.0161
9	181 min	Private	Non Agriculture	0.0486 (Hectare )	0.0486
10	448 PAIKI 6	Private	Agriculture	0.3143 (Hectare )	0.3143
<b>Village: Derdi</b>					
11	156/2	Private	Agriculture	0.0987 (Hectare )	0.0987
12	156/2 NA	Private	Non Agriculture	0.0593 (Hectare )	0.0593
13	156/3	Private	Agriculture	0.3284 (Hectare )	0.3284
14	158 PAIKI 1	Private	Agriculture	0.023 (Hectare )	0.023
15	159/2 PAIKI 2	Private	Agriculture	0.003 (Hectare )	0.003
16	169 paiki 2 / Paiki 1	Private	Non Agriculture	0.1534 (Hectare )	0.1534
17	23/1 PAIKI 1 PAIKI 1	Private	Agriculture	0.1787 (Hectare )	0.1787
18	23/1 PAIKI 1 PAIKI 2	Private	Agriculture	0.0183 (Hectare )	0.0183
19	23/1 PAIKI 3	Private	Agriculture	0.1532 (Hectare )	0.1532
20	25/1 .	Private	Agriculture	0.019 (Hectare )	0.019
21	26/1.	Private	Agriculture	0.0024 (Hectare )	0.0024
22	26/2.	Private	Agriculture	0.0605 (Hectare )	0.0605
23	26/3.	Private	Agriculture	0.0585 (Hectare )	0.0585
24	27 PAIKI 1	Private	Agriculture	0.1415 (Hectare )	0.1415

25	35/6 PAIKI 2	Private	Agriculture	0.0198 (Hectare )	0.0198
26	48/3.	Private	Agriculture	0.0397 (Hectare )	0.0397
27	48/4 .	Private	Agriculture	0.0418 (Hectare )	0.0418
28	48/6.	Private	Agriculture	0.252 (Hectare )	0.252
29	49/1 PAIKI 1	Private	Non Agriculture	0.0092 (Hectare )	0.0092
30	50/3 PAIKI 2	Private	Agriculture	0.0023 (Hectare )	0.0023
<b>Village: Bordi Samadhiyala</b>					
31	500 Min	Private	Agriculture	0.4304 (Hectare )	0.4304
32	59 PAIKI 2	Private	Agriculture	0.0317 (Hectare )	0.0317
<b>Village: Thana Galol</b>					
33	26/1.	Private	Agriculture	0.0704 (Hectare )	0.0704
34	372 PAIKI 2	Private	Agriculture	0.0072 (Hectare )	0.0072
35	372 PAIKI 3	Private	Agriculture	0.0142 (Hectare )	0.0142
36	372 PAIKI 4	Private	Agriculture	0.0189 (Hectare )	0.0189
37	377	Private	Agriculture	0.0004 (Hectare )	0.0004
38	388 PAIKI	Private	Non Agriculture	0.019 (Hectare )	0.019
<b>Village: Charaniya</b>					
39	73/5 PAIKI 1	Private	Agriculture	0.0072 (Hectare )	0.0072
40	73/7 PAIKI 2	Private	Agriculture	0.0073 (Hectare )	0.0073
41	75 PAIKI 3	Private	Agriculture	0.1509 (Hectare )	0.1509
<b>Village: Jetpur</b>					
42	398	Private	Agriculture	0.2769 (Hectare )	0.2769
43	399 PAIKI 4	Private	Agriculture	0.0143 (Hectare )	0.0143
44	480 PAIKI 1	Private	Agriculture	0.0663 (Hectare )	0.0663
45	481/1 PAIKI 1	Private	Agriculture	0.1045 (Hectare )	0.1045
46	481/2.	Private	Agriculture	0.0022 (Hectare )	0.0022
47	581 PAIKI 3	Private	Non Agriculture	0.9114 (Hectare )	0.9114
<b>Total</b>					<b>5.8774</b>

[F. No. GJ/PV/13/2019/3A]

SHAIKH AMINKHAN, Director